

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 787
TO BE ANSWERED ON 24/07/2026

FINANCIAL ASSISTANCE UNDER PMAY-G

787 Shri Jogen Mohan:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has reviewed the progress of the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) across the country, if so, the State-wise details of houses sanctioned, completed and pending as of June, 2026; and
- (b) whether Government proposes to revise the financial assistance provided under PMAY-G in view of the rising cost of construction materials, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a): Pradhan Mantri Awaas Yojana–Gramin (PMAY-G) is reviewed through Performance Review Committee (PRC) Meetings, Empowered Committee (EC) Meetings, Common Review Mission (CRM), Area Officers Schemes, Reports of National Level Monitors etc. besides regular field visits by the officers of the Ministry. Recently, the Empowered Committee (EC) Meetings have been held in the month of March 2026. Further, the State-wise details of houses sanctioned, completed and pending as of June, 2026 are provided in **Annexure – I**.

(b): The Government has approved the implementation of the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh). In addition to the unit assistance provided under the scheme, financial assistance of ₹12,000 is extended for the construction of toilets through convergence with the Swachh Bharat Mission–Gramin (SBM-G). Further, there is a provision for providing prescribed person-days of unskilled wage employment within the approved scheme parameters, at prevailing wage rates to each PMAY-G beneficiary for the construction of their house through convergence with MGNREGS/ VB G-RAM G.

Annexure - I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 787 TO BE ANSWERED ON 24.07.2026

Details of number of houses Sanctioned, Completed and Pending as of June, 2026 (State-wise):

SNo.	State Name	Sanctioned	Completed	Pending
1.	Andaman And Nicobar	2,591	1,362	1,229
2.	Andhra Pradesh	2,46,929	90,453	1,56,476
3.	Arunachal Pradesh	35,591	35,591	0
4.	Assam	29,08,772	22,68,564	6,40,208
5.	Bihar	49,09,774	41,74,484	7,35,290
6.	Chhattisgarh	24,50,548	20,02,165	4,48,383
7.	Dadra And Nagar Haveli	10,328	6,603	3,725
8.	Daman And Diu	158	52	106
9.	Goa	254	243	11
10.	Gujarat	8,29,293	7,13,065	1,16,228
11.	Haryana	76,460	41,252	35,208
12.	Himachal Pradesh	1,03,069	68,016	35,053
13.	Jammu And Kashmir	3,35,357	3,25,378	9,979
14.	Jharkhand	19,37,885	16,34,343	3,03,542
15.	Karnataka	5,68,387	1,71,161	3,97,226
16.	Kerala	84,993	39,733	45,260
17.	Ladakh	3,004	2,520	484
18.	Lakshadweep	53	45	8
19.	Madhya Pradesh	54,10,188	43,20,008	10,90,180
20.	Maharashtra	41,38,370	19,18,275	22,20,095
21.	Manipur	1,06,810	56,925	49,885
22.	Meghalaya	1,84,296	1,59,542	24,754
23.	Mizoram	29,959	25,433	4,526
24.	Nagaland	48,727	37,887	10,840
25.	Odisha	28,06,750	25,45,183	2,61,567
26.	Puducherry	0	0	0
27.	Punjab	1,04,706	55,499	49,207
28.	Rajasthan	24,31,970	19,94,840	4,37,130
29.	Sikkim	1,397	1,393	4
30.	Tamil Nadu	7,34,034	6,70,632	63,402
31.	Telangana	0	0	0
32.	Tripura	3,76,174	3,73,936	2,238
33.	Uttar Pradesh	36,55,820	36,42,874	12,946
34.	Uttarakhand	68,935	68,241	694
35.	West Bengal	45,69,031	34,20,430	11,48,601
	Total	3,91,70,613	3,08,66,128	83,04,485
